

भारत सरकार
GOVERNMENT OF INDIA



दिल्ली राजपत्र Delhi Gazette

एस.जी.-डी.एल.-अ.-09082024-256221
SG-DL-E-09082024-256221

असाधारण
EXTRAORDINARY
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

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|----------|---|-------------------------|
| सं. 208] | दिल्ली, बुधवार, अगस्त 7, 2024/ श्रावण 16, 1946 | [रा.रा.क्षे.दि. सं. 150 |
| No. 208] | DELHI, WEDNESDAY, AUGUST 7, 2024/ SHRAVANA 16, 1946 | [N. C. T. D. No. 150 |

भाग IV
PART IV

राष्ट्रीय राजधानी राज्य क्षेत्र दिल्ली सरकार
GOVERNMENT OF THE NATIONAL CAPITAL TERRITORY OF DELHI

शहरी विकास विभाग

अधिसूचना

दिल्ली, 6 अगस्त, 2024

फा. सं. 22/13/2000/यूडी/पा.फाई./सीडी 000275083/2081-2071.—राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार अधिनियम, 1993 (2023 में यथा संशोधित) की धारा 45घ (क) के साथ पठित दिल्ली नगर निगम अधिनियम, 1957 (1957 का 66) की धारा 347क की उपधारा (2) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए राष्ट्रीय राजधानी क्षेत्र दिल्ली के उपराज्यपाल एतद् द्वारा श्री अभिलाष मल्होत्रा, दिल्ली उच्चतर न्यायिक सेवा के अधिकारी को इस अधिसूचना के प्रभावी होने की तारीख से एक वर्ष की अवधि के लिये प्रतिनियुक्ति आधार पर अपीलीय न्यायाधिकरण, दिल्ली नगर निगम के पीठासीन अधिकारी के रूप में नियुक्त करते हैं।

राष्ट्रीय राजधानी क्षेत्र दिल्ली के उपराज्यपाल
के आदेश से तथा उनके नाम पर,
सोनालिका जिवानी, विशेष सचिव-1 (श.वि.)

DEPARTMENT OF URBAN DEVELOPMENT**NOTIFICATION**

Delhi, the 6th August, 2024

F. No. 22/13/2000/UD/PF/CD 000275083/2061-2071.—In exercise of the powers conferred by sub section (2) of section 347A of the Delhi Municipal Corporation Act, 1957 (66 of 1957) read with Section 45D(a) of GNCTD Act, 1993 (as amended in 2023), the Lt. Governor of National Capital Territory of Delhi hereby appoints Sh. Abhilash Malhotra, an officer of the Delhi Higher Judicial Services, on deputation basis for a period of one year with effect from the date of Notification, as Presiding Officer of Appellate Tribunal, Municipal Corporation of Delhi.

By Order and in the Name of the Lt. Governor
of the National Capital Territory of Delhi,
SONALIKA JIWANI, Special Secy.-I(UD)

1122
2348

**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503**

OUT-AT-ONCE

No. 4773 /DHC/GAZ.IIB/G-8/MCDAT/2024

Dated: 09/08/24

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

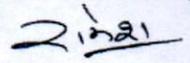
The Principal District & Sessions Judge (Hqrs.),
Tis Hazari Courts,
Delhi.

Sub.: Appointment of Sh.Abhilash Malhotra, DHJS, as Presiding Officer, Appellate Tribunal, Municipal Corporation of Delhi, on deputation basis.

Sir,

I am directed to forward herewith a copy of Notification F.No.22/13/2000/UD/PF/CD 000275083/2061-2071 dated 06.08.2024 issued by the Department of Urban Development, Directorate of Local Bodies, Govt. of NCT of Delhi, on the above subject, and to request you to kindly relieve Sh.Abhilash Malhotra, an officer of Delhi Higher Judicial Service, with immediate effect, so as to enable him to join as Presiding Officer, Appellate Tribunal, Municipal Corporation of Delhi, on deputation basis, for a period of one year with effect from the date of the Notification, i.e., 06.08.2024.

Yours sincerely,



(Rakesh Kumar)

Deputy Registrar (Gaz.IIB)

For Registrar General

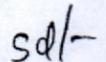
Encl.: As above

Endst. No. /DHC/GAZ.IIB/G-8/MCDAT/2024

Dated:

Copy forwarded for information and necessary action to:-

- 1) The Director, Directorate of Local Bodies, Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi-110002.
- 2) The Registrar, Appellate Tribunal, Municipal Corporation of Delhi, Room No.29, Tis Hazari Court, Delhi.
- 3) The Joint Registrar (Gaz.-IA), Delhi High Court, New Delhi.
- 4) The Joint Registrar (Gaz.-IB), Delhi High Court, New Delhi.



(Sandeep Kumar)

Administrative Officer (Judl.)(Gaz.-IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 46328-362/ F. 5(1)/2024

Dated, Delhi the 12 AUG 2024

Sub:- Appointment of Sh. Abhilash Malhotra DHJS, as Presiding Office Appellate Tribunal, Municipal Corporation of Delhi, on deputation basis.

- Copy forwarded along with its enclosure for information and necessary action to:-
1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
 2. Sh. Abhilash Malhotra, Officer of Delhi Higher Judicial Service, Central District, Tis Hazari Courts, Delhi .
 3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
 4. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS',Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
 5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
 6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
 7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Mukesh Kumar Gupta)
District Judge (Commercial Court)-07/
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi